

the case of Government pensioners covered under the CGHS Scheme; and

(e) whether the Government proposes to reconsider its decision?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) to (e) Under the orders of September 18, 1996, the Government has recognised 24 private hospitals/diagnostic centres for referral purpose, in Delhi, as an additional facility extended to serving and pensioner beneficiaries. The order also mentions the package deal rates/ceiling rates for reimbursement for various medical procedures and investigations.

The treatment facility at Government hospitals remains fully reimbursable and no facility has been withdrawn.

[*Translation*]

Expenditure on Treatment of T.B.

46. SHRI MAHABIR LAL VISHVAKARMA: Will the PRIME MINISTER be pleased to state:

(a) the total amount spent by the Union Government on the treatment of T.B. (tuberculosis) during the last three years;

(b) whether the Government have provided funds to voluntary organisations for the treatment of the disease;

(c) if so, the amount provided to voluntary organisations during the last three years organisation-wise; and

(d) whether the Government propose to give special incentives to the voluntary organisations so as to encourage them to work in the rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) The total amount spent by the Union Government on the treatment of TB during the last three years is as under:

Year	Expenditure (Rs. in crores)
1994-95	32.15
1995-96	41.19
1996-97	13.63

(b) and (c) No, Sir. Only anti-TB drugs for domiciliary treatment of TB patients are supplied to the Voluntary Organisations under the National Tuberculosis Control Programme.

(d) Under the TB control project funded by the World Bank and launched this year a scheme for involvement of NGOs has been included.

Health Schemes

47. SHRI RAVINDRA KUMAR PANDEY:

SHRI NARAYAN ATHAWALAY:

SHRI SANDIPAN THORAT:

Will the PRIME MINISTER be pleased to state:

(a) the details of the Centrally sponsored schemes implemented in the field of Health and Family Welfare to achieve the goal of health for all during the last three years and the amount provided to each State for their implementation, year-wise and scheme-wise;

(b) whether the Government have reviewed the performance of the aforesaid schemes in terms of the targets set and achievements made therefrom;

(c) if so, the details thereof, State-wise and scheme-wise;

(d) whether the Government propose to restructure these schemes for effective implementation in the light of experience gained and deficiencies observed in implementation;

(e) if so, the details thereof and the action plan chalked out for 1997-98; and

(f) the amount provided to each State for implementation of this action plan during 1997-98?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) The details of the major Centrally Sponsored Schemes and the amount provided to each State/UT for the period 1994-95 to 1996-97 is given in the attached Statement-I.

(b) and (c) Performance of the schemes are reviewed Periodically. Considerable strides have been made in the implementation and achievements of these programmes. The prevalence of leprosy has been reduced from 57.3/10,000 population in 1981 to 5.8 by March, 1997. Number of malaria cases have been brought down from 6.47 million in 1976 to 2.51 million in 1994. The mortality rate from T.B. has decreased from 80 per lakh population in 1970 to 53 in 1993. Prevalence of blindness has come down to 1.49%.

(d) and (e) In the light of experience gained in implementation of these schemes, various measures have been undertaken in terms of strengthening of infrastructure, development of manpower, improved IEC activities etc. for their effective implementation.

(f) A Statement-II showing approved outlay for implementation of major Centrally Sponsored Schemes in States/UTs during 1997-98 is attached.